

**GOVERNMENT OF INDIA  
SURFACE TRANSPORT  
LOK SABHA**

UNSTARRED QUESTION NO:4489  
ANSWERED ON:24.04.2000  
TENDER FOR PASSENGER VESSELS  
NARESH KUMAR PUGLIA

**Will the Minister of SURFACE TRANSPORT be pleased to state:**

- (a) whether the A&N Administration had placed order for 18 numbers passenger vessels during 1998-99;
- (b) if so, the details of size, passenger capacity and costs thereof;
- (c) whether these purchases fall under the purview of EFC/PIB/CCEA and A&N Administration had placed orders by exceeding their delegated powers and resorting to splitting of purchase;
- (d) if so, the details thereof;
- (e) whether the Government have taken any action and /or fixed responsibilities for such irregularities;
- (f) if so, the details thereof and if not, the reasons therefore; and (g) the action taken or proposed to be taken by the Government for ensuring financial propriety and to obviate such irregularities in future?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT

(DR. DEBENDRA PRADHAN)

(a)&(b): Yes, Sir. Andaman & Nicobar Administration have placed orders on various Indian shipyards for acquisition of 18 medium sized vessels of 75 to 100 passenger capacity. The cost of each vessel is about Rs. 7 to 8 crores.

(c) to (g): The information is being collected and will be placed on the table of the Lok Sabha.